

1	2	3	4	5	6	7	8
29.	Mizoram	236	35	152	29	104	13
30.	DGR (Officers)	545@	1092@@	419@	793@@	454@	1072@@
31.	Others	—	9131@@@	—	9220@@@	—	5893@@@

@ DGR itself registers only Ex-service officers.

* Provisional.

@@ Placement by the DGR includes placement of JCO's and OR in addition to the officers. The JCOs and OR were being provided re-employment by the DGR during the biweekly assemblies organised within the premises of DGR and these personnel were not registered in DGR. The venue of these biweekly assemblies has been shifted to RSB Delhi after revitalisation of the RSB/ZSBs since 01 Oct. 85. The placements shown above of JCOs and OR are therefore upto Sep. 85 only, however, the placement in respect of officers will continue to be carried out by the DGR only.

@@@ Include placements by Employment Exchanges, Defence Security Corps and Para Military Forces etc.

Electronics based Industries in Hill Regions

5955. PROF. NARAIN CHAND PARASHAR : Will the PRIME MINISTER be pleased to state :

(a) whether any progress has been made for the sanction of electronic based industries in hill States/regions which have a dust free climate, during the first year of the Seventh Five Year Plan, and whether and programme has been chalked out for remaining years; and

(b) if so, details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI SHIHRAJ V. PATIL) : (a) Yes, Sir.

(b) Several Licences/Letters of Intent have been issued for setting up of various electronics industries/units in hill stations/regions. The details of Licences/Letters of Intent/Registration issued during 1985 in hill stations/region in different states are given below :

States	IL	LI	RFGD.
1. Himachal Pradesh	3	15	11
2. Jammu and Kashmir	2	9	10
3. Uttar Pradesh	6	10	8
4. Assam	—	2	—
5. Meghalaya	—	1	—
6. West Bengal	—	1	—
Total	11	38	29

With a view to encourage more electronic industries in Hill Districts included in Category 'A' the maximum ceiling of Central Investment subsidy has been raised from Rs. 25 lakhs to Rs. 50 lakhs at the rate of 25% in case of electronic industries set up in 'Special Region Districts' in Category 'A'.

Funds not Utilised for Tribal Development

5956. SHRI SIMON TIGGA : Will the Minister of WELFARE be pleased to state :

(a) the names of the States which have diverted or returned the funds allocated for